

of “Adjusted Gross Revenue (AGR)” on all Internet Service Providers in following two steps starting from 01.07.2012:—

Category of licence	Details	Annual licence fee rate as % of AGR	
		For the period from 01.07.2012 to 31.03.2013	For year 2013-14 and onwards
ISP	Licence for provisioning of Internet services issued under 1998 guidelines (without Internet Telephony)	4%	8%
ISP-IT	Licence for provisioning of Internet services (including Internet Telephony) issued under 2002 guidelines, Licence for provisioning of Internet services issued under 24.08.2007 guidelines	7%	8%

(c) and (d) The tariff for internet services are governed by the Telecom Tariff Order(s) issued by Telecom Regulatory Authority of India (TRAI) from time to time. As per the TRAI tariff framework in vogue, tariff for Internet service is under forbearance and the service providers have full flexibility to decide the charges for Internet Services. The pricing of services by the service providers are based on several factors such as input cost, commercial considerations, level of competition among ISPs and competition with Access Service Providers providing similar services.

Auction of 2G spectrum

830. SHRI M.P. ACHUTHAN: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether Government had accepted the Supreme Court judgment to cancel 122 2G Spectrum licences and allocate the Spectrum through auction before August 31 this year; and

(b) if so, the details thereof and the action being taken to complete the auction process before the deadline?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA): (a) and (b) Timelines for various steps involved in the auction process are being finalized in consultation with the selected auctioneer. Government has announced Guidelines for Auction and Allotment of Spectrum in 1800 MHz and 800 MHz bands on 3rd July, 2012 in respect of certain

issues, which include, among others, objective of auction, eligibility criteria, amount of spectrum, number of blocks and size of the blocks and validity period of auctioned spectrum.

VPT facility in Assam

831. SHRI BHUBANESWAR KALITA: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) the number of villages covered by the Village Public Telephone (VPT) facility in Assam;

(b) the number of villages in the State where the aforesaid facility is not available; and

(c) the number of telephones proposed to be granted in the remaining villages of Assam?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA): (a) As per Census, 2001, as on 31.07.2012, 24,491 villages out of the total of 25,124 inhabited villages of Assam have been provided with Village Public Telephone (VPT) facility.

(b) The provisioning of the VPT facility is not available in 633 inhabited villages of Assam, as per Census, 2001, as on 31.7.2012.

(c) Bharat Sanchar Nigam Limited (BSNL) has identified 128 villages for providing VPTs in Assam. The remaining 505 villages in Assam are non feasible due to various reasons including insurgency, thick forest.

Market share of MTNL and BSNL

832. SHRI SUKHENDU SEKHAR ROY: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) the market share of MTNL and BSNL in the mobile market in the country;

(b) whether it is a fact that MTNL and BSNL have been affected adversely by the fierce competition in the mobile market;

(c) if so, the details thereof; and

(d) the measures being taken by Government to revive marketability of the two giant telecommunication companies?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA): (a) The market share of Bharat Sanchar Nigam Limited (BSNL) and Mahanagar Telephone Nigam Limited (MTNL) in wireless segment for the last three years and current year (as on 30.06.2012) is given below:—